

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 65 of 2013 & IA No.103 of 2013**

**Dated : 22<sup>nd</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Amarkantak Power Ltd. ... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s): Mr. Akhil Sibal,  
Mr. Deepak Kumar,  
Mr. Vikas Mishra,  
Ms. Aditi Sharma,  
Mr. Archit Virmani  
Mr. Sakya Chaudhary

Counsel for the Respondent(s): Mr. M.G. Ramachandran,  
Mr. Apoorve Karol &  
Mr. Chirag Kher for R-2  
  
Ms. Puja Priyadarshini for R-3  
Ms. Suparna Srivastava for R-4

**ORDER**

Post the matter on **01.07.2013** for further hearing.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*vs/pg*